

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1886**

TO BE ANSWERED ON THE 14TH MARCH, 2017 / PHALGUNA 23, 1938 (SAKA)

MAINTENANCE OF INTERNAL SECURITY

1886. SHRI BHARATHI MOHAN R.K.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has developed innovative and latest scientific technology in Administration and maintenance of internal security in the country;

(b) if so, the details thereof;

(c) the total amount earmarked and released by the Government during each of the last three years in this regard, State wise;

(d) the steps taken by the Government to facilitate State of Art Technologies in Police forces viz., CRPF, BSF, STF and CISF in the country; and

(e) the various stringent measures taken by the Government to control and curb the internal and external security threats from various terror outfits?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): With a view to fully computerize the process of crime registration, investigation, prosecution, etc., in all police stations in the country, the Government of India has developed Crime & Criminal Tracking

Network & Systems (CCTNS). Under this project, a central database has been created to provide national level search facility as well as crime analytics for use by police and central agencies. The Government through Directorate of Coordination Police Wireless operates a nationwide Satellite network for police communication.

(c): 'Police' being a State subject as per the Constitution of India, the principal responsibility of modernization of State police forces lies with the State Governments. However, the Central Government under the Modernization of Police Force (MPF) Scheme has been supplementing the efforts of the State Governments in modernizing their police forces. A statement showing the total funds earmarked/allocated and disbursed to various States during each of the last three years and the current year, state-wise is at Annexure I. A statement showing allocation and release of funds for Megacity Policing, which is a component under MPF Scheme, is at Annexure-II.

(d): A Modernization Plan-II (2012-17) for all Central Armed Police Forces (CAPFs) was approved by Cabinet Committee on Security (CCS) on 03.05.2013 for equipping CAPFs with modern/state-of-the-art technology/modern equipments of CAPFs. The approved outlay for BSF, CRPF and CISF under the Modernization Plan-II are Rs 4570.07 crore, Rs. 2619.16 crore and Rs. 264.36 crore, respectively. Apart from this, BSF, CRPF and CISF have also been allocated funds under regular budget heads to equip them with latest state-of-the-art technologies, weapons and equipment. The allocation and utilization of funds for this purpose during 2016-17, are as under:

Rs. in crore

CAPFs	RE 2016-17	Expenditure as on 06.03.2017
BSF	712.20	675.36
CRPF	646.20	526.67
CISF	68.50	56.69

(e): The Government of India has taken various measures to counter the menace of terrorism, which, *inter alia*, includes augmenting the strength of CAPFs; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and

Mumbai; tighter immigration control; effective border management through surveillance & patrolling; establishment of observation posts, border fencing, flood lighting, deployment of modern and hi-tech equipments; up-gradation of Intelligence setup; strengthening the coastal security; amendments to the Unlawful Activities (Prevention) Act, 1967 to strengthen the punitive measures to combat terrorism and raising of the issues of cross-border terrorism in all its manifestations including its financing in various multi-lateral and bilateral for a as part of India's zero tolerance policy towards terrorism.

ANNEXURE-I(Annexure-I to answer of Lok Sabha Unstarred question no.1886 for 14.03.2017
on the subject of "Maintenance of Internal Security")**FUNDS ALLOCATED AND RELEASED UNDER MPF SCHEME DURING LAST THREE YEARS THE CURRENT YEAR 2016-17**

(Rs. in crore)

State Name	2013-14			2014-15			2015-16			2016-17
	Allocation	Released		Allocation	Released		Allocation	Released		Allocation
		Normal	Contingency		Normal	Contingency		Normal	Contingency	
Andhra Pradesh	120.40	77.92	8.00	102.81	54.17	0.00	22.68	31.26	1.30	22.68
Arunachal Pradesh	11.26	7.95	2.82	9.62	6.58	3.11	3.64	3.05	0.00	3.64
Assam	75.76	51.91	8.02	64.70	43.29	0.00	24.47	3.29	0.00	24.47
Bihar	79.29	55.99	0.00	67.70	45.30	3.78	25.62	21.47	5.10	25.62
Chhattisgarh	27.90	25.05	5.83	23.82	33.58	3.78	9.01	7.44	6.80	9.01
Goa	2.93	2.76	0.00	2.51	1.86	0.00	0.95	0.13	0.00	0.95
Gujarat	73.41	73.41	0.00	62.69	62.62	0.00	23.72	23.75	0.00	23.72
Haryana	32.94	21.61	0.00	28.13	28.25	0.00	10.64	14.74	0.00	10.64
Himachal Pradesh	10.06	7.10	0.00	8.59	5.75	0.00	3.25	0.44	0.00	3.25
Jammu & Kashmir	114.54	80.87	20.13	97.79	105.17	0.00	37.00	35.88	0.00	37.00
Jharkhand	26.44	26.44	3.42	22.56	30.74	3.78	8.54	8.84	13.60	8.54
Karnataka	110.13	77.50	0.00	94.03	62.92	0.00	35.58	39.45	0.00	35.58
Kerala	46.26	48.26	0.00	39.50	42.00	0.00	14.94	2.01	0.00	14.94
MP	77.84	54.97	6.40	66.45	58.18	0.00	25.14	26.80	0.00	25.14
Maharashtra	135.24	92.93	0.00	115.47	76.65	0.00	43.69	5.90	0.00	43.69
Manipur	27.41	17.74	2.90	23.40	28.45	0.00	8.85	7.79	0.00	8.85
Meghalaya	10.76	6.97	1.15	9.20	6.98	0.00	3.48	0.47	0.00	3.48
Mizoram	13.71	10.97	6.95	11.71	11.80	7.23	4.43	5.41	0.00	4.43
Nagaland	30.84	29.89	3.99	26.33	28.12	3.27	9.96	13.78	0.00	9.96
Orissa	44.78	47.97	5.77	38.24	39.14	3.78	14.47	17.36	2.10	14.47
Punjab	47.13	30.50	0.00	40.25	38.13	0.00	15.23	20.67	0.00	15.23
Rajasthan	89.71	62.83	0.00	76.61	102.50	0.00	28.99	34.18	0.00	28.99
Sikkim	5.09	5.09	0.00	4.34	3.57	0.00	1.64	0.22	0.00	1.64
Tamil Nadu	99.99	69.95	0.00	85.38	85.74	0.00	32.31	34.41	0.00	32.31
Tripura	22.52	14.57	5.62	19.22	22.69	0.00	7.28	7.00	0.00	7.28
Uttar Pradesh	181.38	176.08	0.00	154.87	165.45	3.78	58.59	69.99	0.00	58.59
Uttarakhand	9.67	10.81	2.08	8.25	8.81	0.00	3.12	3.74	0.00	4.68
West Bengal	82.96	56.24	6.00	70.84	47.40	0.00	26.80	3.60	0.00	26.80
Telangana	0.00	0.00	0.00	42.86	45.79	0.00	16.22	15.47	0.85	16.22
Total	1610.35	1244.28	89.08	1375.01	1291.63	32.51	520.24	458.54	29.75	521.8

(Annexure-II to answer of Lok Sabha Unstarred question no.1886 for 14.03.2017
on the subject of "Maintenance of Internal Security")

STATEMENT OF ALLOCATION AND RELEASE OF FUNDS FOR MEGACITY POLICING

S.No.	City	Allocation (Rs. in crore)			Releases (Rs. in crore)				
		2013-14	2014-15	Total	2013-14	2014-15	2015-16	2016-17	Total
1	Ahmadabad	5.02	10.03	15.05	5.02	10.03	0.00	0.00	15.05
2	Mumbai	45.74	91.47	137.21	0.00	0.00	45.00	0.00	45.00
3	Chennai	29.49	58.98	88.47	0.00	0.00	29.49	41.80	71.29
4	Hyderabad	16.03	32.07	48.10	0.00	22.34	0.00	0.00	22.34
5	Kolkata	31.92	63.85	95.77	0.00	0.00	31.92	0.00	31.92
6	Bengaluru	16.10	32.20	48.30	0.00	40.73	0.00	0.00	40.73
	Total	144.30	288.60	432.90	5.02	73.10	106.41	41.80	226.33